

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1726
ANSWERED ON:07.03.2011
INDO-RUSSIAN DEFENCE AGREEMENT
Singh Smt. Meena

Will the Minister of DEFENCE be pleased to state:

- (a) whether any agreement has been signed between the representatives of India and Russia in the meeting of Joint Military Commission held recently regarding joint manufacture and sale of fighter aircraft under the Defence Projects;
- (b) if so, the details of negotiations and projects in this regard; and
- (c) the details of defence equipments proposed to be acquired in future?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) & (b): The Government of India entered into an agreement with the Russian Government on 18th October, 2007 for the development and production of a Fifth Generation Fighter Aircraft. The agreement envisages joint production, joint marketing to third countries, sales, after sale support and disposal of aircraft after completion of their life-cycle. On 21st December, 2010, a Preliminary Design (PD) contract was signed by Hindustan Aeronautics Ltd (HAL) with M/s Rosoboronexport of Russia inter-alia, to finalise the road map for the Research and Design (R&D) phase of the Project, during which detailed design specifications and their costs will be determined.

(c) Acquisition of defence equipment/platforms through indigenous and foreign sources is a continuous process undertaken in accordance with the provisions laid down in the Defence Procurement Procedure, in order to keep the Armed Forces of the country in a state of readiness to meet any eventuality.